

2015
High Court, Appellate Side,
Calcutta

The 04th February, 2015

*From: Shri Debi Prosad Dey,
Registrar (Judicial Service),
Appellate Side,
High Court at Calcutta.*

*To: 1) The District Judge of all the Districts,
Including Andaman & Nicobar Islands.
2) The Chief Judge, City Civil Court, Calcutta.
3) The Chief Judge, City Session Court, Calcutta.
4) Chief Judge, Presidency Small Causes Court, Calcutta.
5) The Secretary, Government of West Bengal, Judicial Department.
6) The Director/Additional Director, West Bengal Judicial Academy.
7) Members of the Registry, High Court at Calcutta.
8) Member Secretary, S.L.S.A.*

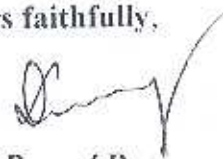
Sir,

Subject: Filling up the Post of Director in the National Legal Services Authority on Deputation basis.

With reference to the above, I am directed to inform that a **Vacancy Circular** being No.A/3/2004-NALSA/5356 dated 22.01.2015 (enclosed herewith) as received from Under Secretary, Government of India, National Legal Services Authority, Department of Justice, New Delhi is being uploaded in the website of The Hon'ble Court for information to all the Judicial Officers fulfilling the **eligibility criteria** for the post of **Director** in the **National Legal Services Authority** as mentioned therein.

In this connection, I am to forward a copy of the said **Vacancy Circular** and request you for causing the **display** of the same in the **conspicuous part** of your Judgeship for information of all persons concerned.

Yours faithfully,



Debi Prosad Dey
Registrar (Judicial Service)

Encl. As Above.

No. A/3/2004-NALS/V
Government of India
National Legal Services Authority
Department of Justice

12/11, Jam Nagar House, Shahjahan Road
New Delhi-110011
Ph. No. 23386176, Fax No. 23382121

22.01.2015

VACANCY CIRCULAR

The National Legal Services Authority, a Statutory Body constituted under an Act of Parliament, proposes to fill up the following posts on deputation basis.

S.No	Nomenclature of the post	Scale of Pay	No. of Post	Eligibility
1.	Director	PB-4, Pay Rs. 37,000-67,000 with Grade Pay of Rs. 8,700	1 (one)	"The officers holding analogous post on regular basis in Central/State Governments/Union Territories/Autonomous Bodies or a person belonging to the State Judicial Service holding the pay band of Rs. 15,600-39,100 with Grade Pay of Rs. 7,600/- or equivalent on regular basis for 5 years and possessing degree in law. The persons having experience in administration, judicial and legal aid work shall be given preference."

Note :-The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government/State Government shall ordinarily not to exceed 5 years and will be subject to the age of superannuation as determined by Government of India (GOI). The upper age limit for deputation shall not be exceeding 56 years as on the closing date of the receipt of application.

The applications in the prescribed form (Annexure-A) of the suitable officers who satisfy the requirements and whose services can be spared immediately may kindly be forwarded along with the attested copies of ACRs for the last five years and Vigilance Clearance so as to reach the undersigned on or before 06.02.2015. Application received after the stipulated date will not be entertained.

The appointment shall be made initially for a period of one year on usual deputation terms and conditions and subject to Recruitment Rules to be finalized by the National Legal Services Authority. The post will carry pay and allowances as per the current rates in terms of the 6th Central Pay Commission as notified by the Central Government from time to time.


(G.B. RAVICHANDRAN)
UNDER SECRETARY

All the Hon'ble High Courts

Annexure-A

Application for the Post of Director in National Legal Services Authority

1. Name and Address (in Block Letters)
2. Date of Birth(in Christian Era)
3. Date of Retirement
4. Educational Qualifications
5. Details of Employment, in chronological order:

Office/ Institution	Post Held	From	To	Pay Band and Grade Pay	Nature of duties (in detail)

6. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent.
7. In case the present employment is held on deputation basis, please state:-
 - (a) The date of Initial appointment.
 - (b) Period of appointment on deputation.
 - (c) Name of the parent office/organisation to which you belong.
8. Additional information, if any, which you would like to mention in support of your suitability for the post.

Date

Signature of the Candidate
Address:

**Countersigned
(Employer with seal)**

Certificate to be furnished by the Employer Head of Office/Forwarding Authority

1. It is certified that there is no vigilance/disciplinary case either pending or is being contemplated against him/her.
2. His/Her integrity is certified as beyond doubt.

Signature

(Name)

Designation & Tel. No.

Place:
Dated: